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CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH.

Registration O.A. No. 1201 of 1993

Abdul Raheem Applicant.

Versus

Union of India
and others Respondents.

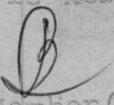
Hon. Mr. Maharaj-Din, Member (J)
Hon. Mr. B.K. Singh, Member (A)

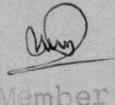
(By Hon. Mr. Maharaj-Din, Member (J))

The applicant is the Senior Head Clerk posted under the Dy. Chief Electrical Engineer (Construction), Northern Railway, Allahabad. It is stated that the persons who are junior to him are being promoted on the post of Assistant Superintendent. The selection for the post of Assistant Superintendent in the grade of Rs. 1600-2660 (R.P.) has been made ^{as per} ~~as~~ a result of cadre restructuring. The applicant has filed Annexure-A 1 ~~in~~ in which it is made clear that those whose name appeared in the select list are informed that the retention of their names on the approved list of Assistant Superintendent is depending on their working remained satisfactory. We are, at the moment, not concerned about the conditions for making the selection on the post of Assistant Superintendent. The selection list was published on 30.7.1993. The applicant who claims ~~to~~ himself senior over the selected persons should have represented the department putting his grievance. So the applicant, without exhausting the departmental remedy has come up before this

(Signature)

Tribunal. The application is, therefore, premature
which is hereby dismissed in ~~definite~~ limine.


Member (A)


Member (J)

Dated: 18.8.1993
(n.u.)